

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3482

ANSWERED ON:11.08.2015

Job Quota in Sports

Singh Shri Kirti Vardhan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the percentage of jobs reserved for sportspersons to get employment in Government departments, category-wise;
- (b) whether the Government is contemplating to increase the job quota of the sports category;
- (c) if so, the details thereof;
- (d) whether the Government is also contemplating to induct the outstanding sportspersons directly into Group "A" and Group "B" jobs under the Union Government;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) to (c): In terms of existing instructions of the Government, upto 5% of direct recruit vacancies in Group 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons in Central Government offices.

Further, Ministries/Department of Government of India can recruit meritorious sportsmen in any year in relaxation of the recruitment procedure, to the extent that these, including all other reservations under existing orders, do not exceed 50% of the total number of vacancies proposed to be filled by direct recruitment. Central Government organizations and Public Sector undertakings recruit meritorious sportspersons including medal winners in international sports events from time to time for which they advertise in Employment News and other newspapers.

At present, the Government has no proposal to increase the job quota of the sports category.

(d) to (f): At present, there is no proposal for including outstanding sportspersons directly into Group 'A' and Group 'B' jobs under Union Government, as at present, recruitment of meritorious sportspersons in Central Government offices against vacancies reserved for sportspersons is regulated in terms of existing instructions of the Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pension.
